

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. 2/2017 in Civil Appeal No(s). 12000/2016

ALLAHABAD U.P GRAMIN BANK AND ANR.

Appellant(s)

VERSUS

NIRMAL KUMAR SRIVASTAVA

Respondent(s)

(For vacation of ad-interim order and Office Report)

Date : 10/04/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Appellant(s)

Mr. Rajesh Kumar, Adv.
Mr. Gaurav Kumar Singh, Adv.
Mr. Rakesh Chaurasiya, Adv.
Mr. Anant Gautam, Adv.
For M/s Mitter & Mitter Co.

For Respondent(s)

Mr. Rajesh Srivastava, AOR
Ms. Suresh Kumari, Adv.

UPON hearing the counsel the Court made the following

O R D E R

I.A. No.2 (Application for vacation of ad-interim order) is dismissed.

(Meenakshi Kohli)
Court Master (SH)(Sharda Kapoor)
Court Master (NS)